

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.57/(MAH)/2011
CA No.

CORAM:



Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.04.2017

NAME OF THE PARTIES: Mr. Kiran Nathmal Ramani
V/s.
M/s. Praveen Jewellers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	B.K. Bali a/w ANJU Singh I/b Bali Associates	for Respondent No. 1 to 3	
2	Dr S. K. Jain	pcs for petitioner	

ORDER

C.P. No. 57/397-398/CLB/MB/MAH/2011

1. The Learned Representatives of both the sides are present.
2. By consent Adjourned to **13.04.2017 at 2.30 PM.**

Dated: **07.04.2017**

Sd/
M.K. Shrawat
Member (Judicial)